

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 38

CA 9/2023 CA 391/2023 CA 121/2023 In CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 28.03.2024

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE**
LEASING AND FINANCIAL SERVICES
LTD. & ORS.

Section 241- 242 of the Companies Act, 2013

ORDER

CA No. 9/2023 –

1. Mr. Kuber Dewan, Adv. Mrs. Neeharika Aggarwal, Adv. Mr. Kaustubh Srivastava, Adv. appeared for the Applicant.
2. Learned Counsel for the Union seeks pass over of the matter as arguing Counsel is pre-occupied in another matter. However, board is over.
3. List this matter on **12.04.2024** for hearing.

CA No. 391/2023 –

1. Mr. Shrikant Pillai, Advocate a/w Ms. Sannaya Ghandhi, Advocate i/b Soloman & Co. appeared for the Applicant.
2. Mr. Shwetaank Nigam for CMA.

3. Advocates Anusha Nagarajan and Aakanksha Bhola, Olive Law appeared for the Respondent no. 1.
4. Learned Counsel for the Petitioner seeks further time contending that response to reply of the Respondent no. 1 has already been filed. However, hard copies are to be received by them.
5. List this CA on **15.04.2024** for hearing.

CA No. 121/2023 -

1. Ms. Soumya Srinivasan, Advocate a/w Mr. Shubham Kalbee i/b Legasis Partners appeared for the Applicant.
2. Learned Counsel for the Applicant informs that arguing Counsel is pre-occupied in the High court and seeks short adjournment.
3. List this CA on **12.04.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna